

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

35. CP/804(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024**

NAME OF THE PARTIES:- Eirich India Private Limited

Section: 441 of the Companies Act, 2013

ORDER

Counsel, Ajit Singh Tawar appeared for the Petitioner. It has been pointed out that report on behalf of the RoC has not yet been filed. RoC is directed to file its report by serving an advance copy on the other side at least two days before the next date of hearing. List this matter on **12.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)